GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:3506 ANSWERED ON:03.09.2012 FINANCIAL ASSISTANCE TO NGOS Azad Shri Kirti (Jha)

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)whether the Government has provided financial assistance to the Non-Governmental Organisations (NGOs) for launching programmes/ projects in order to benefit the labourers during the last three years; and

(b)if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b): Ministry of Labour & Employment is implementing National Chiild Labour Project (NCLP) and Granl-in-Aid (GIA) Schemes; for elimination and rehabilitation of Child Labour and awareness generation among the Women Labour. Under the NCLP Scheme, about 7311 Child Labour special schools are in operation in 266 districts for which funds are released to the NCLP Project Society chaired by District Magistrate, who in turn allocates the funds to the Child Labour special schools. Wherever the NCLP Scheme is not in operation, GIA Scheme is implemented. Under GIA Scheme, funds are directly released by Central Government to the NGOs to run Child Labour special schools.

The Grant-in-aid scheme for women labour Is also being operated through NGOs, under which financial assistance to an extrent of 75% of the project cost is provided to the NGOs for undertaking awareness generation campaign in relation to organizing working women, educating them about their rights and duties, legal aid to working women and conducting seminars arid workshops to raise the consciousnoss of society about the problems of women labour.

The details of funds released under the GIA Scheme for Child Labour and Woman Labour during last three years are given at Annexure-I and Annexure-II respectively.